GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO.2916 ANSWERED ON 5^{TH} AUGUST, 2021

ROAD SAFETY

2916. SHRI ABHISHEK BANERJEE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the measures being taken by the Government to reduce and prevent road accident deaths;
- (b) the funds disbursed for restructuring and strengthening of road safety in the country so far;
- (c) whether any awareness campaign is being held in this regard; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:
 - (i) Education:

The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc. Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety. A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).

(ii) Engineering (both of Roads and vehicles)

Road engineering

High priority to identification and rectification of black spots (accident prone spots) on national highways. Road safety has been made an integral part of road design at planning stage. Ministry has

delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots. Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.

Vehicle engineering:

Safety standards for automobiles have been improved. Ministry has notified fitment of Speed Limiting devices on all transport vehicles. Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.

(iii) Enforcement:

The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules. Issue of Guidelines for protection of Good Samaritans and draft rules as per MV (Amendment) Act, 2019 have been published.

(iv) Emergency care:

The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour. The National Highways Authority of India has made provisions for ambulances at all toll plazas on the completed corridor of National Highways. Out of above, 297 ambulances have been upgraded to Basic Life Support as per AIS-125 and upgradation for the remaining is under process.

- (b) The funds released by the Government in FY 2020-21 to create awareness about road safety was Rs. 40.99 Crores.
- (c) & (d) The Ministry of Road Transport & Highways has notified "Member of Parliaments' Road Safety Committee" in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc. The Ministry also organize National Road Safety Month/Week every year for spreading awareness and strengthening road safety.
